

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 108
CP (IB) No. 51/CB/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hridayam Heart & Vascular Institute
V/S

.....Applicant

Shri Sankalp Medical & Research Institute Pvt. Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saswat Kumar Acharya, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.

For the Respondent

Ms. Gyaninee Nayak, Adv.

ORDER

Ld. counsel Mr. Saswat Kumar Acharya appears for the petitioner.

Ld. Counsel Ms. Gyaninee Nayak appearing for the respondent submits that she already filed hard copy of the reply, but softcopy of the reply is not reflected in the DMS e-portal. Respondent side to ensure that the reply is uploaded in the DMS e-portal before the next date of hearing.

Pleadings completed. At the request of the respondent side, matter adjourned to 02.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)